

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 50**  
**TO BE ANSWERED ON THE 21st July 2025**  
**AIR INDIA FLIGHT 171 CRASH IN AHMEDABAD**

**50. SHRI SANDOSH KUMAR P**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

**(a) whether Government has identified the reasons for the tragic crash of Air India Flight no 171 from Ahmedabad to London;**

**(b) if so, the details thereof;**

**(c) if not, the current status of the investigation process; and**

**(d) the total number of people died in the accident?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(Shri Murlidhar Mohol)**

**(a) to (c): An Investigation has been ordered by Director General, Aircraft Accident Investigation Bureau under Rule 11 of the Aircraft (Investigation of Accidents & Incidents) Rules, 2017 to determine the probable cause(s)/contributory factor(s) leading to the accident of Air India flight AI-171 at Ahmedabad on 12.06.2025.**

**A preliminary report on the accident has been published by AAIB on 12th July, 2025 and is available on their website [www.aaib.gov.in](http://www.aaib.gov.in). The investigation is in progress to determine the probable cause(s)/contributory factor(s) leading to the accident.**

**(d): 260 persons sustained fatal injuries in the accident, 241 on board and 19 on the ground.**

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